Annexure 3

Name of the Corporate Debtor: Gran Electronics Private Limited; Date of Commencement of Liquidation: 12th February, 2021; List of Stakeholders as on date: 3rd March, 2025; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digits of registration number: 10941

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| (Amount |
|---------|
|---------|

| | (Amount in Rs.) | | | | | | | | | | | | | | |
|---------|------------------|-----------------|-------------------|----------------------------|-----------------|-------------------|-------------------|-----------------|--------------|------------|------------|-----------|--------------|-------------|--|
| Sr. No. | Name of creditor | Details of | claim received | Details of claims admitted | | | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if | |
| | | | | | | | | | | contingent | any mutual | claim not | claim under | any | |
| | | | | | | | | | | claim | dues, that | admitted | verification |]] | |
| | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered by | Amount covered by | Whether related | % voting | | may be set | | |]] | |
| | | | | admitted | | security interest | guarantee | party? | share in SCC | | off | | | | |
| | | | | | | | | | | | | | | | |
| 1 | IFCI Limited | 19.03.2021 | 2,28,74,06,332.59 | 2,28,74,06,332.59 | Secured | 2,28,74,06,332.59 | Nil | No | 75.55 | NIL | NIL | NIL | NIL | Nil | |
| | | | | | | | | | | | | | | | |
| | Total | | 2,28,74,06,333 | 2,28,74,06,333 | | 2,28,74,06,333 | | | | | | | |]] | |
| | Total | | 2,20,74,00,333 | 2,20,74,00,333 | | 2,20,74,00,333 | | | 75.55 | | | | | | |